

12.01 hrs.

PAPERS LAID ON THE TABLE
NOTIFICATIONS UNDER SUPREME COURT
JUDGES (CONDITIONS OF SERVICE) ACT,
1958

THE MINISTER OF STATE IN
THE MINISTRY OF LAW, JUSTICE
AND COMPANY AFFAIRS (DR.
SAROJINI MAHISHI): On behalf of
 Shri H. R. Gokhale, I beg to lay on
 the Table a copy each of the following
 Notifications (Hindi and English ver-
 sions) under sub-section (3) of sec-
 tion 24 of the Supreme Court Judges
 (Conditions of Service) Act, 1958:—

- (i) The Supreme Court Judges
 (Travelling Allowance) Sec-
 ond Amendment Rules,
 1974, published in Notifica-
 tion No. G.S.R. 1365 in
 Gazette of India, dated the
 28th December, 1974.
- (ii) The Supreme Court Judges
 (Amendment) Rules, 1974,
 published in Notification No.
 G.S.R. 1366 in Gazette of
 India, dated the 28th Decem-
 ber, 1974.

[Placed in Library. See No. LT-
 8991/75].

REPORT (1969) OF TARIFF COMMISSION
ON FAIR SELLING PRICES OF AUTOMO-
BILES AND A STATEMENT

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
AND CIVIL SUPPLIES (SHRI A. C.
GEORGE): I beg to lay on the Table:

- (1) A copy of the Hindi version
 of the Report (1969) of the
 Tariff Commission on the
 fixation of fair selling prices
 of Automobiles—Standard

Herald Passenger cars 4—
 Door Model under sub-sec-
 tion (2) of section 16 of the
 Tariff Commission Act, 1951.

- (2) A statement (Hindi and
 English versions) explaining
 the reasons for not laying
 the Hindi version of the Re-
 port earlier.

[Placed in Library. See No. LT-
 8992/75].

ORDERS UNDER DELIMITATION ACT, 1972

DR. SAROJINI MAHISHI: I beg to
 lay on the Table:

- (1) A copy each of the following
 Orders (Hindi and English
 versions) of the Delimitation
 Commission under sub-section
 (3) of section 10 of the
 Delimitation Act, 1972:—
- (i) Order No. 27 of the Delimi-
 tation Commission in res-
 pect of the State of
 Gujarat, published in Noti-
 fication No. S.O. 639(E) in
 Gazette of India, dated the
 8th November, 1974.
- (ii) Order No. 28 of the Delimi-
 tation Commission in res-
 pect of the State of
 Haryana, published in Noti-
 fication No. S.O. 685(E) in
 Gazette of India, dated the
 2nd December, 1974.
- (iii) Order No. 29 of the Delimi-
 tation Commission in res-
 pect of the State of
 Madhya Pradesh, published
 in Notification No. S.O.
 701(E) in Gazette of India,
 dated the 7th December,
 1974.
- (iv) Order No. 31 of the Delimi-
 tation Commission in res-
 pect of the State of
 Tamil Nadu, published in